

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF LAND RESOURCES

LOK SABHA
UNSTARRED QUESTION No. 1331
TO BE ANSWERED ON 09.02.2017

Funds Allocation under WDC-PMKSY

1331. SHRI R. DHRUVA NARAYANA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the allocations made under erstwhile Integrated Watershed Management Programme (IWMP) and Watershed Development Component of the Pradhan Mantri Krishi Sinchayee Yojana (WDC-PMKSY) for each year from 2011-12 till current year, State/UT-wise;
- (b) the details of expenditure incurred during the said period, State/UT-wise; and
- (c) the details of sharing pattern between the Union and State Governments for the said period?

ANSWER

MINISTER OF STATE FOR RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

- (a) & (b): The State-wise details of funds released (as Central share) and expenditure incurred (from Central share, State share and Interest) under erstwhile Integrated Watershed Management Programme (IWMP) / Watershed Development Component of Pradhan Mantri Krishi Sinchayee Yojana (WDC-PMKSY) during 2011-12 to 2016-17 is given in **Annexure**.
- (c) Under IWMP, the sharing pattern was 90:10 between the Central Government and the State Government.

Under WDC-PMKSY, the sharing pattern is 60:40 between the Central Government and the State Government for all States except North Eastern States and Hill States of Jammu & Kashmir, Himachal Pradesh and Uttarakhand, for which the sharing pattern is 90:10.

Annexure referred to in reply to parts (a) & (b) of Lok Sabha Unstarred Question No. 1331 due for reply on 09.02.2017
State-wise funds released and expenditure incurred during 2011-12 to 2015-16 and the current year under erstwhile IWMP / WDC-PMKSY

(Rs in crore)

S. No.	State	Funds released (as Central Share)						* Expenditure incurred (from Central share, State Share and Interest)					
		2011-12	2012-13	2013-14	2014-15	2015-16	2016-17 ^{\$}	2011-12	2012-13	2013-14	2014-15	2015-16	2016-17**
1	Andhra Pradesh@	160.94	125.137	183.25	163.28	86.73	83.09	90.71	232.43	340.27	203.96	116.29	154.49
2	Bihar	3.00	12.18	15.42	21.47	5.00	19.19	0.00	4.41	19.92	15.39	23.46	19.38
3	Chhattisgarh	62.37	0.00	26.00	10.00	20.00	34.96	20.99	38.04	48.68	49.08	45.61	14.17
4	Gujarat	160.71	329.24	60.00	72.34	100.00	57.48	63.51	154.24	368.63	268.19	116.64	245.00
5	Haryana	11.63	5.23	14.20	26.97	0.00	12.82	0.00	8.87	14.18	8.82	21.42	5.51
6	Himachal Pradesh	48.93	8.02	46.07	0.00	20.00	35.40	17.27	39.55	63.23	59.38	25.66	24.49
7	Jammu & Kashmir	0.00	38.27	0.00	51.43	0.00	15.35	0.00	1.86	26.12	26.09	38.79	25.82
8	Jharkhand	15.70	48.17	29.40	0.00	20.00	0.00	16	20.76	40.60	33.31	29.50	26.15
9	Karnataka	127.41	334.55	586.11	125.43	125.00	69.70	152.44	450.51	509.28	299.59	150.93	201.70
10	Kerala	10.81	4.81	0.00	15.16	20.00	11.37	1.61	3.61	15.77	44.04	29.15	24.86
11	Madhya Pradesh	108.60	128.30	135.57	303.98	150.00	89.27	94.14	160.16	291.36	286.81	314.34	283.76
12	Maharashtra	378.69	501.60	180.35	197.91	250.00	186.95	82.62	362.60	627.41	542.28	478.48	250.48
13	Odisha	77.53	89.70	136.91	248.79	67.50	63.38	39.33	88.12	164.29	301.51	213.54	73.74
14	Punjab	8.44	14.89	15.44	0.00	7.953	0.00	7.29	4.43	10.29	18.50	5.22	7.17
15	Rajasthan	318.33	424.53	0.00	403.07	200.00	199.35	86.72	217.85	509.57	949.03	361.97	390.24
16	Tamil Nadu	17.57	227.77	168.56	124.02	75.00	37.38	38.92	146.14	231.06	204.99	62.73	130.48
17	Telangana@	-	-	-	124.58	70.00	0.00	-	-	-	105.21	83.96	5.32
18	Uttar Pradesh	164.46	128.43	88.09	75.39	75.00	58.38	55.38	103.56	256.30	86.11	99.01	22.22
19	Uttarakhand	2.34	4.22	0.00	49.77	25.677	11.23	1.14	5.85	9.89	37.79	29.49	25.50
20	West Bengal	16.06	40.31	0.00	25.85	10.00	24.06	0.00	0.93	23.87	33.21	25.70	6.65
	North-Eastern												
21	Arunachal Pradesh	22.09	15.97	110.83	0.00	18.00	23.12	8.69	36.91	118.25	44.00	10.59	19.11
22	Assam	37.53	42.97	116.60	6.99	0.00	0.00	20.09	37.87	124.48	97.35	39.19	29.82
23	Manipur	15.33	33.75	30.28	11.10	9.00	11.29	7.91	17.08	23.61	48.30	15.67	2.96
24	Meghalaya	12.87	37.43	28.06	37.16	18.00	11.56	11.97	11.64	60.09	35.47	13.40	9.24
25	Mizoram	5.84	16.44	69.18	75.81	0.00	16.06	23.46	18.98	72.35	27.60	62.67	20.73
26	Nagaland	59.42	76.42	74.67	95.09	27.00	28.20	63.52	82.10	87.74	96.76	34.13	25.81
27	Sikkim	1.15	8.17	0.00	0.00	6.30	0.00	2.78	1.75	4.22	4.61	0.96	0.29
28	Tripura	18.17	24.01	47.81	19.04	13.50	12.47	3.52	28.26	52.42	38.75	24.93	28.75
	Grand Total	1865.92	2720.517	2162.80	2284.63	1419.66	1112.06	910.01	2278.51	4113.88	3966.13	2473.43	2073.84

* Expenditure reported for a particular year also includes expenditure made from funds released in previous years.

\$ Funds released during 2016-17 till 31.01.2017.

** As per provisional information reported by States till 31-01-2017 (this is liable to change).

@ Prior to creation of State of Telangana, the Central share was released to erstwhile undivided State of Andhra Pradesh. State-wise release of funds is indicated in respect of these two States for 2014-15 on the basis of the information furnished by the Government of Andhra Pradesh and the Government of Telangana.

Note: There is no sanctioned project in the State of Goa or in the Union Territories.